

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

| | T.P No. | Purpose | Section | Name of the Parties |
|-----|-----------------|---------|---------|-----------------------|
| --- | CA(AA) 05/17 | Hearing | 230-232 | Textron India P. Ltd. |

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

1. SATI. P. JOHN

SPT Legal

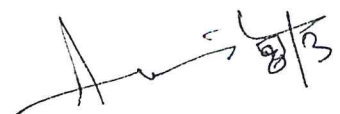
Advocate for petitioner

OP.

Counsel for Petitioner Company is present. He reported that he has complied with the objections.

For hearing, posted to 20.04.2017.


MEMBER (J)


MEMBER (T)